

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, AZAMGARH**

**Administrative Order No. 152/2020**

**17.05.2020**

As the period of lock down in order to combat the impending threat of CORONA virus is going on, therefore, in continuation of my earlier Administrative Order No. 112/2020 dated 27.03.2020, Administrative Order No. 116/2020 dated 04.04.2020, Administrative Order No. 122/2020 Dated: 14.04.2020, Administrative Order No. 127/2020 Dated: 24.04.2020 and Administrative Order No. 134/2020 Dated: 02.05.2020 following arrangements regarding subsequent remand matters and compliance of the Orders of the Hon'ble Apex Court & Hon'ble High Court (mentioned in detail in those administrative orders) are being made with immediate effect in the light of resolution passed by the high powered committee comprising of Hon'ble Executive Chairman, U.P.S.L.S.A., Additional Chief Secretary (Home) Govt. of U.P. and D.G.P. (Prisons) Uttar Pradesh in its second meeting held on 03.04.2020 which was communicated to me vide letter No: Camp-Memo-6/SLSA-15/2020 (PS/ Sharan) Dated April 04, 2020 of Sri Sudeep Kumar Jaiswal, Secretary U.P. State Legal Service Authority Lucknow.

The following officers are directed to perform the required work according to the directions contained in the above mentioned Administrative Orders as per schedule mentioned below through the Video-conferencing Unit installed installed in District Court, Azamgarh.

**01. For Cases related with Sessions.**

<b>Sl. No.</b>	<b>Days</b>	<b>Name of the Officer</b>	<b>Case related with</b>
1.	Monday & Thursday	Sri Lalita Prasad-II Additional District & Sessions Judge, Court No. 1, Azamgarh	Sessions Court
2.	Tuesday & Friday	Sri Dhruva Rai Special Judge (E.C. Act), Azamgarh	Sessions Court
3.	Wednesday & Saturday	Sri Jitendra Yadav Additional District & Sessions Judge, Court No. 7, Azamgarh	Sessions Court



**02. For cases related with Special Acts.**

By the Special Judges having Jurisdiction on those Special Acts.

**03. For cases related with Magistrate Courts.**

Sl. No.	Days	Name of the Officer	Case related with
1.	Monday, Wednesday & Friday	Smt. Shradha Tripathi Chief Judicial Magistrate Azamgarh.	Magistrate Courts
2.	Tuesday, Thursday & Saturday	Sri Ranvijay Singh Additional Chief Judicial Magistrate, Court no. 10, Azamgarh	Magistrate Courts

**04. For cases related with Juvenile Justice Board.**

Date	Name of the Officer/ members	Case related with
As and when required	Sri Ranvijay Singh Principal Magistrate, Juvenile Justice Board/ A.C.J.M. Court no. 10, Azamgarh.	All cases related with Juvenile Justice Act
	Sri Raj Mani Yadav Member Juvenile Justice Board Azamgarh	
	Smt. Sushila Rai Member Juvenile Justice Board Azamgarh	

As this order is being passed in continuation of above mentioned previous Administrative Orders passed by me, so this order shall be complied with by all concerned by following the directions mentioned in those Administrative Orders.

The above mentioned Judicial Officers are directed that during their duties they shall follow all the guidelines/directions issued by the Hon'ble Apex Court, Hon'ble High Court Allahabad as well as Governments with respect to Preventive and Remedial Measures for combating the impending Threat of COVID-19, so the spread of Corona Virus (COVID-19) might be averted.

The above mentioned order will be in existence till further order of the Hon'ble Supreme Court, Hon'ble High Court or other appropriate authorities.

Inform all concerned (including above mentioned Judicial Officers) accordingly for ensuring strict compliance. A copy of this order be pasted on the notice board of this Judgeship.

Date: May 17, 2020

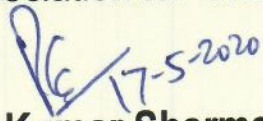
(Pramod Kumar Sharma)  
District & Sessions Judge  
Azamgarh.

No. 649 / I (III)

Dated: May 17, 2020.

Copy forwarded to the following for information and necessary action at their end.

01. District Magistrate, Azamgarh,
02. Superintendent of Police, Azamgarh,
03. In-charge Secretary, District Legal Services Authority/Civil Judge (Senior Division), Azamgarh who shall perform his duties as mentioned in the previous Administrative Orders (detailed as above) passed in this regards.
- ✓ 04. Nodal Officer (Computer)/ System Officer for uploading this order on the official website of District Court, Azamgarh,
05. Superintendent of Jail, Azamgarh,
06. District Information Officer, Azamgarh with the direction that get it published free of cost in the news papers having circulation in District, Azamgarh.
07. President/ Secretary Civil Court Bar Association for Information,

  
(Pramod Kumar Sharma)  
District & Sessions Judge  
Azamgarh.